

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

CORRIGENDUM

Dated 05th September, 2022

No.LJ(A)85/2022/57 – In continuation to the Request for Proposal published in the Law Department website, **please read as** “An EMD of Rs. 3,00,000 (**Rupees three Lakh**) only” **in place of** “An EMD of Rs. 3,00,000 (**Rupees three Lakh Sixty Thousand**) only” appearing in the first line and the words “any Bank” **in place of** “Nationalized Bank” appearing in the fourth line of the paragraph in Clause 1.4 (a) of the Request for Proposal.



(Shri. D. Lyngdoh)

Deputy Secretary to the Govt. of Meghalaya,
Law Department

Dated 05th September, 2022

Memo.No.LJ(A)85/2022/57-A

Copy to

1. The Data Entry Operator, Law Department, to upload in the official website of Law Department.

By Orders, etc.,



(Shri. D. Lyngdoh)

Deputy Secretary to the Govt. of Meghalaya,
Law Department